## COURT-1

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 112 of 2017 & IA No. 312 of 2017

Dated: 3<sup>rd</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

## In the matter of:

M/s IL & FS Energy Development Company Ltd. .... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Sheekha Ohri

Counsel for the Respondent(s) : Mr. Venkatesh

Mr. Varun Singh Mr. Pratyush Singh

Ms. Aditi

Mr. Natabrata Bhattacharya for R-1

Mr. Nitin Gaur

Mr. Anuradha Mishra for R-3

## **ORDER**

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 01.09.2017 after serving copy on the other side. Rejoinder may be filed within three weeks thereafter after serving copy on the other side.

List the matter on 11.10.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson